

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.108 of 2014 & IA-250 of 2014

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Appeal No.122 of 2014

&

Appeal No. 18 of 2013

&

Appeal No. 119 of 2014 & IA -265 & 325 of 2014

Dated : 26th August , 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Appeal No.108 of 2014 &
IA- 250 of 2014**

In the matter of :

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1
Mr. C.S. Vaidnathan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Ms. Kanika Chugh for R-2**

In the matter of :

Appeal No. 122 of 2014

M/s Janajagriti Samithi Karnataka ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Parikh
Ms. N. Vidya**

Counsel for the Respondent(s): : Mr. C.S. Vaidnathan, Sr. Adv.

**Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Ms. Kanika Chugh for R-2
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.3**

Appeal No. 18 of 2013

**Power Company of Karnataka Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1
Mr. C.S. Vaidnathan, Sr. Adv.
Mr. Sitiesh Mukherjee
Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava
Ms. Kanika Chugh for R-2**

**Appeal No.119 of 2014 &
IA- 265 & 325 of 2014**

In the matter of :

**Udupi Power Corporation Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. C.s. Vaidyanathan, Sr. Adv.
Mr. Anand K. Ganesan
Mr. Sakya Singha Chaudhuri**

**Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan for
R.2 to R.7**

ORDER

Post these matters for further hearing on **18.09.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

